

	1	2	3	4	5	6	7
<i>Eastern Europe</i>							
USSR	105,089		5,779	63,876	4,211	101,505	6,727
<i>Africa</i>							
Maputo (MOZ)	36		3	64	6	122	10
Reunion	312		19	137	11	—	—
Seychelles	132		9	70	6	122	10
Mauritius	308		23	—	—	237	16
Others	—		—	1,349	108	3,395	234
<b>Total</b>	<b>178,078</b>		<b>10,522</b>	<b>141,664</b>	<b>9,612</b>	<b>241,785</b>	<b>16,303</b>

**[English]****Evasion of Income Tax by Transporters**

7113. SHRI RAM SAMUJHAWAN : Will the Minister of FINANCE be pleased to state :

(a) whether he is aware of the large scale evasion of Income-tax by the transporters who hold inter-State permits and operate their trucks through different States' registration numbers ;

(b) if so, how he proposes to mop up the Income-tax being evaded by these transporters and bring them to book ;

(c) whether as one of the measures to check such evasion, he proposes to make it obligatory on the truck selling agents to intimate to the Income-tax Officer concerned about the name of the party purchasing the chassis ; and

(d) if not, the other measures proposed to check such evasion'

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) There is no evidence to show that there is large scale evasion of Income-tax by the transporters holding inter-State permits. The legislative measures to check the evasion of tax are constantly under study and Government's action on it gets reflected in the legislation introduced in Parliament.

**Exporters Involved in Racket at Palam Airport**

7114. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3664 on 19th April, 1985 regarding seizure of export garments at Palam Airport and state :

(a) the particulars of the 25 garments exporters involved in the racket at the Palam Airport and the names of their proprietors/Directors/Partners ;

(b) whether any action has been taken against such exporters under the Export Trade Order ;

(c) if so, the details thereof; and

(d) if not, the action has been taken and reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Following seizure of export consignments of garments at Delhi Airport during April, 1985, initially 25 exporters were suspected to be involved ; on detailed scrutiny of documents only 22 exporters have been found prima facie involved in the attempt to unauthorised exports of garments. Since the case against these exporters are still under investigation, it is not in public interest to disclose further details at this stage. Appropriate action will be taken against those found guilty.